



**RESUME OF WORK  
DONE BY LOK SABHA**

**NINTH LOK SABHA  
1ST SESSION, 1989**

**LOK SABHA SECRETARIAT .NEW DELHI  
February, 1990/Magha, 1911 (Saka)**

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# **RESUME OF WORK DONE BY LOK SABHA**

**(NINTH LOK SABHA — FIRST SESSION)**

*(18th to 30th December, 1989)*



**LOK SABHA SECRETARIAT  
NEW DELHI**

*February, 1990/Magha, 1911 (Saka)*

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## PREFACE

This publication contains a brief resume of work done by Ninth Lok Sabha during the 1st Session i.e. from 18th to 30th December, 1989.

NEW DELHI;  
*February, 1990*  

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*Magha, 1911 (Saka)*

SUBHASH C. KASHYAP,  
*Secretary-General.*

**RESUME OF WORK DONE BY NINTH LOK SABHA DURING THE 1ST SESSION,  
DECEMBER, 1989**

**1. DURATION OF SESSION**

Date of Commencement	. 18th December, 1989.
Date of adjournment <i>sine die</i>	. *30th December, 1989 (0.40 A.M.)
Date of prorogation .	. 6th January, 1990.
Total number of days of Session .	. 13 days
No. of actual sittings .	. 9 days
Number of Hours of sittings	. 65 hours and 19 minutes.

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\*The sitting of the House commenced on 29-12-1989 at 11 A.M. and continued upto 0.40 A.M. on 30-12-1989.

## 2. BILLS

### (i) Government Bills

Sl. No	Title of the Bill	Date of introduction	Date of laying on the Table (in the case of Bills passed by Rajya Sabha)	Date (s) of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
					H. M.			
1	The Representation of the People (Amendment) Bill, 1989	20-12-89		26-12-89	2 53	3		Passed.
2	The Constitution (Sixty-second Amendment) Bill 1989, as passed by Rajya Sabha	..	21-12-89	22-12-89 26-12-89	6 33	1		Passed.
3	The Appropriation (No. 6) Bill, 1989	26-12-89	..	26-12-89	0 02	..		Passed.
4	The Criminal Law Amendment (Amending) Bill 1989, as passed by Rajya Sabha	..	27-12-89		0 15	1		Pending.
5	The Prasar Bharti (Broadcasting Corporation of India) Bill, 1989	29-12-89	..		0 07	..		Pending.
6	The Lokpal Bill, 1989	29-12-89	..		0 02	..		Pending.
7	The Commissions of Inquiry (Amendment) Bill 1989	29-12-89	..		3 04	4		1 Passed as amended.
8	The Constitution (Sixty-third Amendment) Bill, 1989	29-12-89	..					

\*The motion for consideration of the Bill was discussed together with the Statutory Resolution seeking disapproval of the Representation of the People (Amendment) Ordinance, 1989 (No. 2 of 1989).

## SUMMARY

1. Bills introduced . . . . .	6
2. Bills opposed at introduction stage . . . . .	Nil
3. Bills passed by Rajya Sabha and laid on the Table . . . . .	2
4. Bills passed by Rajya Sabha and returned by Lok Sabha with amendments . . . . .	Nil
5. Bills returned by Rajya Sabha with amendments and laid on the Table . . . . .	Nil
6. Bills passed . . . . .	4
7. Bills negatived . . . . .	Nil
8. Bills withdrawn . . . . .	Nil
9. Bills part-discussed . . . . .	Nil
10. Motions for adjournment of debates on Bills adopted . . . . .	Nil
11. Bills referred to Select Committee . . . . .	Nil
12. Bills referred to Joint Committee . . . . .	Nil
13. Bills originating in and referred to Joint Committee by Rajya Sabha in respect of which motions for concurrence were adopted by Lok Sabha . . . . .	Nil
14. Bills pending at the end of the First Session of Ninth Lok Sabha vide para No. 115 of Lok Sabha Bulletin-Part II, dated 11 January, 1990 . . . . .	4



(iii) Private Members Bills

Sl. No	Title of the Bill and Member-in-charge	Date of introduction	Date of laying on the table in case of Bills passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
1	2	3	4	5	6	7	8	9
					H	M		
1	The Forest (Conservation) Amendment Bill, 1989 (Amendment of sections 2 and 4) by Shri Harish Rawat.	29-12-1989	..	..	—			Pending
2	The Public and Private Schools (Abolition) Bill, 1989 by Prof. Saif-ud-Din Soz.	29-12-1989			..		..	Pending
3	The Constitution (Scheduled Castes) Order (Amendment) Bill, 1989 (Amendment of the Schedule) by Shri Chayda Khemchandbhai.	29-12-1989			..		..	Pending
4	The Crop Insurance Scheme Bill, 1989 by Prof. N.G Ranga.	29-12-1989	..		..		..	Pending
5	The Constitution (Amendment) Bill, 1989 (Insertion of new article 19A) by Shri Chitta Basu.	29-12-1989	..		..		..	Pending
6	The Constitution (Amendment) Bill, 1989 (Substitution of new article for article 263) by Shri Chitta Basu.	29-12-1989					..	Pending

1	2	3	4	5	6	7	8	9
					H M			
7	The Constitution (Amendment) Bill, 1989 ( <i>Insertion of new Part XLA</i> ) by Shri Chitta Basu.	29-12-1989	..	..	..	..	..	Pending
8	The Constitution (Amendment) Bill, 1989 ( <i>Insertion of new article 16A</i> ) by Shri Chitta Basu.	29-12-1989	..	..	..	..	..	Pending
9	The Constitution (Amendment) Bill, 1989 ( <i>Amendment of the Preamble, etc.</i> ) by Shri Ram Naik.	29-12-1989	..	..	..	..	..	Pending
10	The Constitution (Amendment) Bill, 1989 ( <i>Insertion of new articles 23A, 23B and 23C</i> ) by Shri Yamuna Prasad Shastri.	29-12-1989	..	..	..	..	..	Pending
11	The Constitution (Amendment) Bill, 1989 ( <i>Amendment of articles 84 and 173</i> ) by Shri Mullaipally Ramachandran.	29-12-1989	..	..	..	..	..	Pending
12	The Newspapers (Price and Page) Bill, 1989 by Shri V. N. Gadgil.	29-12-1989	..	..	..	..	-	Pending
13	The High Court at Bombay (Establishment of a Permanent Bench at Pune) Bill, 1989 by Shri V. N. Gadgil.	29-12-1989	..	..	..	..	..	Pending
14	The Constitution (Amendment) Bill, 1989 ( <i>Insertion of new article 16A</i> ) by Shri Amar Roy Pradhan.	29-12-1989	..	..	0-14 minutes taken on introduction of Bills at S. Nos. 1 to 14.	..	..	Pending

## SUMMARY

1. Bills introduced . . . . .	14
2. Bills pending at the end of the session, <i>vide</i> para No. 116, Bulletin—Part II, dated 11th January, 1990 . . . . .	14

### 3. DIVISIONS

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No. of divisions held . . . . .	8
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**4. FINANCIAL BUSINESS**

Subject	Date of presentation	Date of Discussion	Time taken
			H M
Supplementary Demands for Grants in respect of Budget (General) for 1989-90	21-12-1989	26-12-1989	1 57
		Discussion and voting on Supplementary Demands for Grants (General)	

**5. MOTIONS**  
*(i) Motions for Election of Speaker*

Sl. No	Brief subject	Under Rule	Proposer	Seconder	Date of election	Decision of the House
1	Choosing Shri Rabi Ray as the Speaker of Lok Sabha.	7	Shri Devi Lal	Shri Manubhai Kotadia	18-12-1989	Adopted unanimously.
2	Choosing Shri Rabi Ray as the Speaker of Lok Sabha	7	Shri Sharad Yadav	Shri George Fernandes	19-12-1989	Moved but not put to vote in view of the motion at (1) having been adopted.
3	Choosing Shri Rabi Ray as the Speaker of Lok Sabha.	7	Shri L. K. Advani	Shri Somnath Chatterjee	19-12-1989	Not moved.
4	Choosing Shri Rabi Ray as the Speaker of Lok Sabha.	7	Shri Indrajit Gupta	Shri Amar Roy Pradhar	19-12-1989	Moved but not put to vote in view of the motion at (1) having been adopted.

## (ii) Motion under rule 191

Brief Subject	Motion under rule	Name of member] who moved	Date of discussion	Time taken	Ministry/Department concerned	Remarks
				H M		
Motion Expressing confidence in the Council of Ministers	191	Shri Vishwanath Pratap Singh	21-12-89	5 20	Prime Minister's Office	Adopted.

**MOTIONS UNDER RULES 191 AND 342**

**SUMMARY**

1. No. of notices received . . . . .	26
2. No. of motions admitted . . . . .	6
3. No. of motions discussed . . . . .	1
4. Total time taken . . . . .	5 hrs 20 mts.



6. OATH OR AFFIRMATION

Number of Members who made and subscribed the oath/affirmation	Language in which Oath/affirmation made	Date on which Oath/affirmation made
✓ 197	Hindi	18-12-1989
✓ 98	English	
✓ 35	Bengali	
✓ 35	Tamil	
24	Sanskrit	
✓ 12	Oriya	
✓ 10	Marathi	
✓ 9	Kannada	
✓ 9	Urdu	
✓ 8	Telugu	
✓ 4	Punjabi	
✓ 3	Kashmiri	
✓ 2	Gujarati	
1	Maithili	
1	Sindhi	19-12-1989
✓ 34	Hindi	
✓ 8	English	
✓ 3	Bengali	
✓ 3	Marathi	
✓ 3	Urdu	
✓ 2	Kannada	
1	Malayalam	
✓ 1	Sanskrit	
✓ 1	Tamil	

Number of Members who made and subscribed the oath/affirmation	Language in which Oath/affirmation made	Date on which Oath/affirmation made
✓ 4	Hindi	. . . . .
✓ 1	English	. . . . .
✓ 1	Kannada	. . . . .
✓ 1	Urdu	. . . . .
✓ 1	Sanskrit	. . . . .
4	Punjabi	. . . . .
✓ 1	English	. . . . .
<hr/> *517 <hr/>		

\*It excludes Prof. N.G. Ranga, Speaker *Pro-tem* who took oath in English before the President at Rashtrapati Bhawan on 18.12.1989.

### 7. OBITUARY REFERENCES

Sl. No.	Name and particulars of membership	Date of death	Date on which reference made	Time taken H. M.	Remarks
1	Shri Subodh Sen, Member, Seventh Lok Sabha	7-10-1989	} 20-12-1989	00 05	
2	Shri Shiva Chandra Jha Member, Fourth Lok Sabha	8-11-1989			
3	Shri Loknath Mishra, Member, Constituent Assembly	18-11-1989			
4	Shri Gokul Saikia, Member, Eighth Lok Sabha	23-11-1989			
5	Shri Chandra Pratap Narain Singh, Member, Eighth Lok Sabha	26-11-1989			
6	Shrimati Savitri Shyam, Member, Fourth & Fifth Lok Sabha	28-11-1989			
7	Shri K. Ramakrishna Reddy, Member, Fifth Lok Sabha	26-11-1989	29-12-1989	00 01	

## 8. PANEL OF CHAIRMEN

Sl. No.	Members nominated	Date of nomination
*1	Shri Indrajit Gupta	18-12-1989
*2	Shri Ebrahlm Sulaiman Sait	
*3	Smt. Vijaya Raje Scindia	
1	Shri Vakkom Purushothaman	20-12-1989
2	Dr. Thambi Durai	
3	Shri Satya Pal Malik	
4	Shri Jaswant Singh	
5	Shri Nirmal Chatterjee	
6	Smt. Geeta Mukherjee	

\*Appointed by the President on 12-12-1989 under article 99 of the Constitution before whom members could make and subscribe oath or affirmation. Also nominated by the Speaker.

9. PAPERS LAID ON THE TABLE

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(A) By Government . . . . .	583
(B) By Private Members . . . . .	Nil

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10. PRESIDENT'S ADDRESS

Date of Address	Dates of Discussion on Motion of Thanks	Members who moved and seconded	No. of Amendments] tabled	No. of Amendments carried	Motion of Thanks adopted on	Time taken	President's message reported on
20-12-1989	27-12-1989 28-12-1989	Shri Satyapal Malik Shri Samarendra Kundu	395	..	28-12-1989	H. M. 16 46	Published in Bulletin Part II on 2-1-1990, para 110.

## 11. QUESTIONS

### (i) Starred Questions

(a) Number of Questions put down in Question Lists for Oral Answers	*102
(b) Number of Questions orally answered	22

### (ii) Short Notice Questions

(a) Number of Questions put down in Short Notice Question List	1
(b) Number of Short Notice Questions orally answered	Nil

### (iii) Unstarred Questions

(a) Number of Questions put down in Questions Lists for written answers	**404
(b) Number of Questions for which Written Answers were laid including those put down for Oral Answers but not reached for Oral answers	478

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\*Includes 3 Starred Questions deleted/transferred from one Ministry to another.

\*\*Includes 4 Unstarred Questions deleted/transferred from one Ministry to another.

12. RESIGNATION OF MEMBERS

Sl. No.	Name of Member	State	Constituency	Date from which accepted by Speaker	Remarks
1.	Shri Devi Lal	Haryana	Rohtak	5-12-1989	Consequent on their election to Ninth Lok Sabha from more than one constituency.
2.	Shri Chandra Shekhar	Bihar	Maharajganj	8-12-1989	
3.	Shri Parmailal	Uttar Pradesh	Hardoi-SC	11-12-1989	Consequent on his election from both Assembly as well as Parliamentary constituencies.



13. RESOLUTIONS  
(i) Government Resolutions

Sl. No.	Brief Subject	Name of member who moved	Date of moving and discussion	Time taken	Ministry/ Department concerned	Remarks
						H. M.
1	Appointment of a Parliamentary Committee consisting of 12 members from Lok Sabha to review the rate of dividend presently payable by the Railway Undertaking to General Revenues and other ancillary matters in connection with Railway Finance <i>vis-a-vis</i> General Finance.	Shri J. J. George Fernandes	28-12-89	0 02	Railways	Adopted.
2	Recommendation to Rajya Sabha to associate 6 Members with the Parliamentary Committee to review the rate of dividend presently payable by the Railway Undertaking to General Revenues and other ancillary matters in connection with Railway Finance <i>vis-a-vis</i> General Finance.					

(ii) **Sattutory Resolutions**

Subject	Article/Sec- tion of Con- stitution/ Act	Name of member who moved	Date of moving and discussion	Time taken	Ministry/ Department concerned	Remarks
Disapproval of the Representation of the People (Amendment) Ordinance, 1989 (Ordinance No. 2 of 1989).	Article 123	Prof. Saif ud-Din Soz	26-12-89	2 44	Law and Justice	Withdrawn by leave of the House.

H. M.

\*Discussed together with the motion for consideration of the Representation of the People (Amendment) Bill, 1989.

(H) Private Members' Resolutions

Sl. No	Brief Subject	Name of member who moved	Date (s) of moving and discussion	Time taken	Ministry/Department	Remarks
			H. M.			
1.	Conversion of narrow gauge railway lines into broad gauge.	Shri Sudam Deshmukh	22-12-1989 29-12-1989	3 03	Railways	Withdrawn by leave of the House.
2.	Poll reforms.	Shri L. K. Advani	29-12-1989	0 02	Law and Justice	Discussion not concluded.

## 14. SHORT DURATION DISCUSSION (RULE 193)

Subject	Under rule	Name of members who raised the discussion	Date of discussion	Time taken	Ministry/Department concerned	Remarks
Communal situation in the country.	193	Prof. Saif-ud-Din Soz	29-12-89	4 45	Home Affairs	H. M.

**Discussions on matters of urgent public importance for short duration under Rule 193**

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**SUMMARY**

1. No. of Notices received	57
2. No. of discussions admitted .	2
3. No. of discussions held	1
4. Total time taken	4 hrs. 45 minutes.

**15. SPEAKER/CHAIRMAN**

*Announcements/Observations/References*

Subject	By whom	Date
<b>Recognition of Shri Rajiv Gandhi, the Leader of Congress-I Party, as the Leader of the Opposition in Lok Sabha with effect from the 18th December, 1989</b>	Speaker	20-12-1989

## 16. STATEMENTS

### (i) Statements made/Laid by Ministers under Rule 372.

Sl. No.	Subject	Name of Minister	Date	Time taken H. M.
1.	U.S. Intervention in Panama	Shri I.K. Gujral	21-12-1989	0 03
2.	Government Business for the week commencing the 26th December, 1989.	Shri P. Upendra	22-12-1989	0 01
3.	Accident to Pawan Hens Deuphin helicopter VT-ELO near Patna on 15th December, 1989.	Shri Arif Mohd. Khan.	26-12-1989	0 01
4.	Performance of Indian Airlines	Shri Arif Mohd. Khan.	27-12-1989	0 05
5.	Developments in Romania	Shri I.K. Gujral	28-12-1989	0 03
6.	Reinstatement into services of the employees who were dismissed by D.T.C. during the March, 1988 strike.	Shri K.P. Unnikrishnan	28-12-1989	0 05
7.	Constitution of an expert Committee for assessment and evaluation of the centre for Development of Telematics (C-DOT).	Shri K.P. Unnikrishnan.	29-12-1989	0 05
*8.	Bofors issue	Shri Vishwanath Pratap Singh.	29-12-1989	0 24
9.	Disappearance of Shri Jagdev Singh Khudian M.P.	Shri Mufti Mohd. Sayeed.	29-12-1989	0 06

\* Also laid on the Table a copy of the following documents in English version :—

(i) Note dated 10th June, 1987, recorded by the then Minister of State in the Ministry of Defence, Shri Arun Singh, along with the note dated 15th June, 1987 recorded by the then Prime Minister.

(ii) Notes dated 13th June, 1987 and 15th July, 1987 recorded by the former Chief of Army Staff, General K. Sundarji.

(iii) Opinion dated 4th July, 1987 given by the Attorney General for India.

**(f) Matters under Rule 377.**

**(a) Number of matters raised . . . . . 57**

**(b) Position regarding receipt of replies from Ministers concerned as on 15-2-1990**

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	<b>Total Number of matters raised</b>	<b>Number of replies sent to Members by Ministers and copies endorsed to Lok Sabha Secretariat</b>	<b>Percentage of replies sent to the Members by the Ministers</b>
<b>First Session</b>	<b>57</b>	<b>16</b>	<b>28</b>

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**17. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS.**

Business	Time taken		Percentage to the total time taken
	H	M	
<b>BILLS</b>			
(a) Government Bills . . . . .	12	56	19.8
(b) Private Members' Bills . . . . .	0	14	0.4
<b>BUDGET</b>			
General Budget . . . . .	1	57	3.0
<b>DISCUSSIONS</b>			
Short Duration Discussions (Rule 193). . . . .	4	45	7.3
MATTERS UNDER RULE 377 . . . . .	1	23	2.1
<b>MOTIONS</b>			
Motion under rule 191 . . . . .	5	20	8.2
OATH OR AFFIRMATION . . . . .	6	10	9.4
PRESIDENT'S ADDRESS . . . . .	16	46	25.7
QUESTIONS . . . . .	5	02	7.7
<b>RESOLUTIONS</b>			
(a) Government Resolutions. . . . .	0	02	..
(b) Statutory Resolutions . . . . .		*	
(c) Private Members' Resolutions . . . . .	3	05	4.7
STATEMENTS (Rule 372) . . . . .	0	53	1.3
OTHER MATTERS such as Papers laid on the Table, Obituary References, Questions of privileges, Points of Orders, Personal Explanations etc. . . . .	6	46	10.4
	<u>65</u>	<u>19</u>	<u>100.0</u>

\*Joint Discussion took place on a Statutory Resolution [vide Statement No. 13 (ii), and Motion for consideration of the connected Government Bill [vide Statement No. 2(i) Sl. No. I]. Time taken on Joint Discussion has been shown under Government Bills.